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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/272/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. SHAKTHI PRIYA A. VIDYA	COUNSEL FOR PETITIONER	B. SHAKTHI PRIYA A. VIDYA

2.	T. Muruganandham S.M. Meera Mahidevan	Counsel for Respondent	T. Muruganandham
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ORDER

Ms B Shakthi Priya, counsel for petitioner present and filed affidavit and bank statement as per Sec.9(3)(b)& (c) of I&B Code, 2016. Shri T Muruganandham, counsel for respondent present and submitted that he has not received the typed set. The same was furnished to him by the counsel for petitioner today. He sought time for filing counter. Time extended at request with a direction to file counter and furnish a copy of the same in advance to the other side to enable them to file reply by the next date of hearing. The matter is posted for arguments. Put up on **13.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)